November 12, 2010

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY
HYDERABAD

TENDER FOR PROVIDING WEBHOSTING SERVICES IN A VIRTUAL SERVER (UNDER CLOUD ENVIROMENT)

Sealed tenders are invited from Internet Service providers (satisfying the eligibility criteria stated in Page No: 2 of this document) for providing of web hosting services (in a virtual server) under cloud environment. The specifications of the proposed hosting requirements are as follows:

RAM: 8 GB RAM
HDD: 40 GB V.HDD with RAID-5 protection NIC: 1 Gbps NIC
Bandwidth: 80-100 GB
OS: Windows 2003/2005 Std. 32 Bit,
DB: MS-SQL 2005 Std.
IIS, FTP, .Net Frame work 1.1 & 2.0
10 GB SAN storage
Remote Desktop Access
Facility to generate access statistics.
Facility to generate usage statistics daily, weekly, monthly and yearly
Shared Firewall
Anti Virus & Anti Spam, Domain hosting for one domain with facility
24x7 Support & Helpdesk (Phone and Email), 24x7 Hardware Support
99.5% uptime Guarantee
Backup (Daily incremental and Weekly full)

Eligible vendors may submit the quotations in a sealed cover to the undersigned IN THE FORMAT ATTACHED (Page No: 3) latest by 19th November 2010 3.00 PM

The Joint Director (IT)
Insurance Regulatory and Development Authority
3rd Floor, Parisrama Bhavan, Basheer Bagh
HYDERABAD 500 004
Andhra Pradesh (INDIA)

Thanking You

Yours faithfully

(A.R.Nithiyanantham)
Joint Director(IT)

A) Terms & Conditions:

i.   Delivery: 7 working days from the date of receipt of PO
ii. Payment: Half Yearly in advance
iii. Validity: two months from the date of submission of Quotation
iv. Management: Management of the OS, Antivirus installation &update and taking periodical backup will be under the scope of the hosting service provider
v.   Application and Database Management will be under the scope of IRDA
vi. Service Period: 1 year (renewal every year)

B) Eligibility Criteria

1. ISPs having Data Center with Tier-III standards and above
2. Certification : 27001 &20001 (Copy of the certificates to be attached)

C) Overall Deliverables:

1. Install- Hardware & Software, Devices (as per the specifications provided)
2. Maintain and Monitor - All OS licenses and hardware supplied
3. Provide Critical Patches and updates to Operating systems
    Provide Critical Patches and updates for Antivirus
4. Immediately deal with issues arising in the service
5. Guaranteed SLA of 99.50%
6. Complete DNS setup implementations
7. Backup Services (daily with Weekly incremental)
8. Intrusion Detection / Intrusion Prevention
9. SPAM, Virus and Spyware Filtering
10. Continuous Network Monitoring by centralized 24*7 NOC
11. Remote Desktop Management (through Internet)

FORMAT FOR THE SUBMISSION OF COMMERCIAL BID

HOSTING OF IRDA'S WEBSITE (www.irda.gov.in) under Virtual Private Cloud environment

FIRM NAME:

ADDRESS:

S.No	Particulars / Specifications	Annual Hosting Charges
	Taxes	
	Total Charges (inclusive of all)	

Charges for additional 50 GB Hosting Space: Rs._____

Charges for additional 10 GB bandwidth: Rs._____

Charges for additional 10 GB SAN Storage:Rs._____

Note: Charges for additional space would be valid for a period of 2 years from the date of issue of PO.

For and On behalf of

Signature

Name:
Designation
Date:
E-Mail:

Mobile: